

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/2510/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the ²¹ 21 July, 2020

Sub:- **Cancellation of casual leave with station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/1390/Estt, dtd. 07.07.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of casual leave for two days on 10.07.2020 and on 13.07.2020 along with station leave permission from the late afternoon of 09.07.2020 till the morning of 14.07.2020, has been accepted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/2511/A, dated 21.7.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan